

## Declaration of Assets and Liabilities

Year **2021-22**

I **RANJEET PRASAD**, son/daughter/wife of **LATE UMESH PRASAD**, Aged **47** years, belonging to **BLAS** service and presently working as **ASSISTANT** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50,000/-	NEHA 10,000/-	RIDDHI SHREE	AYSHUMAN CHAUDHARY	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving a/c- 3,00,000/-	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-5,00,000/- (annual premium- 40,000/-)	LIC- 2,50,000/- (annual premium- 20,000/-)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	BAJAJ DISCOVER (150cc)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold-50gms, (24 carat)	Gold-200gms (24 carat)	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Ranjeet Prasad.*

*श्री राजीव*  
*सह*  
*12/2*

2481  
16/02/22

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\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 acre, 78 dis. nalanda approx.CMV 10,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ranipur, Patna 1200 sq.ft approx.CMV- 16,00,000	Sheikhpura, Patna 5.0858 dis. & Bahura, Patna 4.1329 dis. approx.CMV- 45,00,000/- (both)	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Habbipur P.S- Parvalpur 17 kathas approx.CMV- 5,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

*Ranjit Das*



Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 12.02.2021
(a)	(i) Loans from Banks	(i) SBI HOUSING LOAN PAID DUES	16,80,000 4,62,201 12,17,799
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	GPF Loan	5,00,000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled tax return for F.Y. 2020-21 in A.Y. 2021-2022 PAN- BMJPP1086K	35,000/-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

*Sanjay Prasad*

**C. Personal Detail**

GPF/CPF/PRAN No. :-

PTS/BLA/1282

Gender :-

M (M/F)

Date of Birth :-

0 5 0 8 1 9 7 5 (DD/MM/YYYY)



Class/Group :-

B

(A/B/C)

Cadre :-

B.L.A.S. SERVICE

(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature ..... *Ranjeet Prasad* .....

Name of Employee: **RANJEET PRASAD**

Designation: **ASSISTANT**

Department: **BIHAR LEGISLATIVE ASSEMBLY**

Place: **PATNA**

Date: **15/02/2022**

**SECRETARIAT**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.